

(d) if so, the details thereof?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) Village or town is recognized as the basic area of habitation. In all population censuses throughout the world, the dichotomy of Rural and Urban areas is recognized and data are generally presented for rural and urban areas separately. Data on employment and unemployment collected through labour force surveys conducted by National Sample Survey Organization is also presented separately for rural and urban areas. Reliable estimates of urban and rural unemployment obtained through latest quinquennial labour force survey conducted during 2004-05 by National Sample Survey Organization are given below:

Residence status	Unemployment (Number in million)
Rural	5.53
Urban	5.31
Combined	10.84

(c) and (d) Eleventh Five Year Plan aims at creating 58 million job opportunities through normal growth process and by implementing various employment generation schemes such as, Swarana Jayanti Shahari Rozgar Yojana (SJSRY); Prime Minister's Employment Generation Programme (PMEGP); Swarnajayanti Gram Swarozgar Yojana (SGSY) and Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA). Under MGNREGA, employment is provided to the job seekers within a radius of 5 km of their villages.

Jobless people in India

†2305. SHRI KAPTAN SINGH SOLANKI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that 21 crores people in India do not have job;
- (b) if so, the details thereof;
- (c) whether Government has formulated any policy to remove unemployment; and
- (d) if so, the details thereof?

†Original notice of the question was received in Hindi.

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) As per the latest quinquennial labour force survey conducted by National Sample Survey Organisation during 2004-05, number of unemployed on usual status was estimated at 10.84 million.

(c) and (d) Eleventh Five Year Plan aims at creating 58 million additional job opportunities through normal growth process and by implementing various employment generation schemes such as, Swarana Jayanti Shahari Rozgar Yojana (SJSRY); Prime Minister's Employment Generation Programme (PMEGP); Swarnajayanti Gram Swarozgar Yojana(SGSY) and Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) besides entrepreneurial development programmes run by Ministry of Micro, Small & Medium Enterprises. Implementation of these schemes is expected to enable the economy to reduce unemployment rate to 4.83% towards the end of the Eleventh Plan period

Children benefited under NCLP

2306. SHRI KALRAJ MISHRA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Ministry has any database of children benefited under the NCLP (National Child Labour Project) during the Eleventh Five Year Plan;

(b) if so, the details thereof;

(c) whether the NCLP proposes to make any effort to avoid new children from joining the hazardous industry and if so, in what manner; and

(d) whether the project has any foolproof programme to check the NGOs executing the project for maximum benefit of the children?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) As per available information during 2007 to 2009-10, a total of 2,98,611 and during 2010-11 approximately 32,437 children have been benefited under National Child Labour Project (NCLP).

(c) and (d) The Government is following a robust multi-pronged strategy to tackle the problem of child labour. It comprises of statutory and legislative measures, rescue and rehabilitation, universal primary education, poverty alleviation and employment generation scheme. The objective is to create an environment where families are not compelled to send their children to work. The Child